

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH),
SAKET COURT COMPLEX, NEW DELHI.**

Ref. No. _____/VWDC(S)/Empanelment//2023 Delhi, Dated _____

Applications are invited from female advocates for empanelment as Support Person/Facilitator (**AS PER GUIDELINES FOR RECORDING OF EVIDENCE OF VULNERABLE WITNESS IN CRIMINAL MATTERS**) for Vulnerable Witness Deposition Complex in South District, Saket Court Complex, from all District Courts of Delhi as per the requirement mentioned below:

| Sr. No. | District Court Complex | District | Number of Female Support person required. |
|---------|------------------------|----------|---|
| 1 | Saket | South | 10 |

The empanelment will be done by the Committee headed by Ld. Principal District & Sessions Judge, South District, Saket after interview.

INSTRUCTIONS:-

1. Applications should be submitted on prescribed application form available at Vulnerable Witness Deposition Complex, Saket Court /Office of the Ld. Principal District & Sessions Judge, South (Same can be downloaded from official website i.e. <https://districts.ecourts.gov.in/southeastdelhi>).
2. The applicant should have minimum three years standing at the Bar.
3. The applicant shall submit the application in the office of Ld. Principal District & Sessions Judge, South, Saket Court Complex.
4. The Panel of advocates shall be prepared for South District.

5. The remuneration shall be paid as per recommendation of the "The Committee to monitor proper implementation of several guidelines laid down by the Supreme Court as well as High Court of Delhi for dealing with the matter pertaining to sexual offences and child witnesses" of Hon'ble High Court of Delhi.

The applications should be submitted in the Office of Ld. Principal District & Sessions Judge, South Saket Court Complex during office hours from 1st of July 2023 to 15th of July 2023.

Shalinder
(SHALINDER KAUR)

Principal District & Sessions Judge (South)
Saket Court Complex, New Delhi

Ref No _____ /VWDC(S)/Empanellment/2023 Delhi, Dated 29/5/2023

Copy forwarded for information and necessary action to:

1. PS to Ld. Principal District & Sessions Judge(HQs), West, Patiala House, Rouse Avenue, East, South-East, North, North-West, North-East, Shahadra, South-West, Delhi/ New Delhi.

2. Officer In-Charge/Chairperson of Website-Committee, Delhi District Courts, Delhi with the request to upload this Advertisement Notice & Application Form on all websites of Delhi District Courts, Delhi. *TTC* —

3. Officer In-Charge/Chairperson of Vulnerable Witnesses Deposition Complex of all the District Court Complex, of Delhi.

4. The President of the Delhi Bar Association of all the Districts Court Complexes, Delhi with request to display the same on their Notice Boards and further circulate the same with the members of the Bar.

5. PS to the undersigned.

Shalinder
(SHALINDER KAUR)
Principal District & Sessions Judge (South)
Saket Court Complex, New Delhi

FORMAT OF APPLICATION FOR EMPANELMENT AS SUPPORT

PERSON/FACILITATOR

(Application should be filled in CAPITAL LETTERS only)

(No column should be left blank else the application would be rejected)

Application No. _____

(For Office Use)

Recent Passpon.
Size Photograph
Duly Signed by the
Applicants

**APPLICATION FOR EMPANELMENT AS SUPPORT PERSON/FACILITATOR FOR
PANEL OF SOUTH DISTRICT**

1. Applicant's Name : _____
2. Father's/Husband Name : _____
3. Date of Birth : _____
(In words): _____
4. Age (as on 15.07.23) : _____
5. Gender : _____
6. Residential Address : _____
: _____
: _____
- Chamber/Office Address : _____
: _____
: _____
- E-mail ID : _____
7. Mobile Number : _____
8. Date of enrolment as an Advocate : _____

9. Enrolment No. _____

(Attach a self-attested copy of enrolment certificate)

10. Practice Experience (Duration of actual practice at the Bar): _____

11. Whether any disciplinary case/complaint was against the applicant with any Bar Council? (Yes/No).

If YES please provide details _____

13. List of the documents to be attached with the application form:-

- Self-attested copy of Degree of Law,
- Self Attested copy of Certificate of Enrollment issued by the State Bar Council under the Advocates Act, 1961
- Self Attest copy of Experience Certificate issued by the Bar Association.

(Signature of the Applicant)

DECLARATION

I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any information being found false/incorrect at any stage, my candidature is liable to be cancelled. I have read and understood the instructions and terms and conditions of the empanment and agree to abide by those. I declare that I fulfill the eligibility conditions for the category to which I am seeking empanment. I have not submitted any other application for empanelment, besides the present one.

(signature of the Applicant)

Place: _____

Date: _____